Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 52 of 2013 &

I.A. NoS. 77 & 78 of 2013

Dated: 5th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tamil Nadu Generation & Distribution Corpn. .... Appellant (s)

Versus

Neyveli Lignite Corpn. Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): **Mr. Parekh, Sr. Adv.**
Mr. E.R. Kumar
Mr. Kumar Shashank
Mr. Sharma
Mr. Vishal Prasad for R.1

Counsel for the Respondent(s): **Mr. Somiran Sharma**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 77 of 2013. Mr. Somiran Sharma takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 03.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter for hearing the I.A. No. 77 of 2013 on ***03.04.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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